छठा तल, ब्लॉक—3,
सी. जी. ओ. कम्पलैक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनॉक / Dated: 23rd November 2020

O R D E R

There shall be Special Bench at Mumbai on 26.11.2020 & 27.11.2020 to attend urgent matters listed before Shri Mohammed Ajmal, Member (Judicial) and Shri V. Nallasenapathy, Member (Technical). Shri V. Nallasenapathy, Member (Technical) is on leave. The Special Bench shall attend the urgent matters through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT, Mumbai- Court No. I

1. Shri Mohammed Ajmal, Member (Judicial)
2. Shri Ravikumar Duraisamy, Member (Technical)

Shri Ravikumar Duraisamy, Member (Technical) shall first take up the matters of Special Bench (Court No. I) and thereafter their own Division bench (Court No. II).

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 31.7.2020 for 26.11.2020 & 27.11.2020 only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Bar Council, New Delhi/Mumbai.